

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

T.P. No. 206/397-398/NCLT/AHM/2016(New)  
C.P. No. 82/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017**

Name of the Company:

Enercon Gmbh

V/s.

Wind World India Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	VIVEK A. VASHI	ADV.	PETITIONER	
2.	SHAHEDA MADRASURA	ADV.	PETITIONER	
3.	SR. COUNSEL MR. MIHIR THAKORE	SR. ADV	R.NOS. 36837	
4.	MR. SAIL THAKORE	ADV.	R.NOS. 36837	
5.	ANIP A. GANDHI	ADV	Rs. 2	
6.	LASHID BOATNALLA	ADV	R 2	
7.	IB MANILAL KHERMAMAL & PABHESH SANJANWALA	SR. ADV.	R 3	
8.	MANASA SUNDARRAMAN i/b CYRIL AMARAND MANGALDAS	ADV.	R 3	
9.	ARJUN GREENING i/b CYRIL AMARAND MANGALDAS	ADV.	R 3	
10.	MR VENKATESH DHOND.	SR ADV	R 2	
11.	SAHIL SHAI	ADV	R4-18	
12.	MS. OLGA LUME PEREIRA	ADV	R 3	
13.	SHYAM KAPADIA	ADV	R 2	
14.	POWAN KELKAR	ADV.	24-8	
15.	SHYAM MEHTA	SR. ADV.	R 4-8	

**ORDER**

Learned Advocate Mr. Shaheda Madrasura with Learned Advocate Mr. Vivek Vashi present for petitioner.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Sahil Thakore present for Respondents no. 36 and 37.

Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Anip Gandhi present for Respondent no. 2/ Applicant.


Learned Advocate Mr. Sahil Shah present for Respondents no. 4 to 8.

Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Olga Lume Pereira with Learned Advocate Mr. Manasa Sundaraman with Learned Advocate Mr. Arjun Sreenivas present for Respondent no. 3.

Learned Senior Advocate Mr. Shyam Mehta with Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Rohan Kelkar present for Respondents no. 4 to 8.

Pending Applications CA 201/2011, CA 232/2012, 240/2012, 167/2015, 70/2016 are renumbered as 206A, B, C, D, E respectively.

List the main petition and all pending applications including 209/2017 on 29.08.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 25th day of July, 2017.